

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FACT-RCF BUILDING PRODUCTS LIMITED
 OPERATING IN: Manufacturer of Glass Fiber reinforced Gypsum (GFRG) Load Bearing Panels, Wall Panel, Plaster of Paris (POP), Gypsum based wall plasters and Wall Putty
 AT: Fact Cochin Division Campus Ambalamedu, Kochi, Kerala, India, 682303
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	FACT-RCF BUILDING PRODUCTS LIMITED PAN : AABCF2744A CIN : U26992KL2008PLC022347
2. Address of the registered office	Fact Cochin Division Campus Ambalamedu, Kochi, Kerala, India, 682303
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Kochi (Ambalamedu) (Registered office)
5. Installed capacity of main products/ services	Gypsum-based load-bearing glass fiber reinforced (GFRG) wall panels~ 1.4 million square meters per year. In Addition, it also manufactures: Plaster of Paris (POP) ~ 1,00,000 MT, Interior wall putty ~ 40,000 MT, and Interior wall plaster ~ 24,000 MT. Sale of Service by way of PMC Works
6. Quantity and value of main products/ services sold in last financial year	Total Revenue : Rs. 29.67 lakhs (As per last filed Audited Financials for FY 2023-24)
7. Number of employees/ workmen	11 employees(as informed) 0 Workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL :	All Documents can be obtained by sending email at Process E-mail id : cirp.factrcf@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	Can be obtained by sending email at Process E-mail id : cirp.factrcf@gmail.com
10. Last date for receipt of expression of interest	27/06/2024
11. Date of issue of provisional list of prospective resolution applicants	07/07/2024
12. Last date for submission of objections to provisional list	12/07/2024
13. Date of issue of final list of prospective resolution applicants	22/07/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27/07/2024
15. Last date for submission of resolution plans	26/08/2024
16. Process email id to submit EOI	cirp.factrcf@gmail.com

- 1) The applicability of Sr. Nos. 11 to 15 above, shall be subject to the order of Hon'ble NCLT Kochi Bench allowing extension of CIRP period by 90 days beyond 180 days.
- 2) All the EOI's received will be reviewed by RP as well as the COC and thereafter further information / documents related to the process will be provided to the shortlisted parties. The RP / COC shall have discretion to change the criteria for the EOI at any point of time.
- 3) RP / COC reserves the right to cancel or modify the process / application / timeline without assigning any reasons and without any liability whatsoever.
- 4) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.

SD/-
Ravindra Chaturvedi, Resolution Professional
 Reg. No.: IBBI/IPA-001/IP-P00792/2017-2018/11359, AFA Valid Till - 19.11.2024
 Reg. Add: BKC Centre, 31E Laxmi Industrial Estate,
 New Link Road, Andheri (W), Mumbai - 400053
 For **FACT-RCF Building Products Limited**

Date: 12.06.2024
Place: Kochi

